

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:747
ANSWERED ON:15.07.2014
NPR SMART CARD \\
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to introduce National Population Register (NPR) Smart Card to replace the Aadhaar Card;
- (b) if so, the rationale behind issuing NPR card and the expenditure likely to be incurred for the purpose; and
- (c) the steps taken by the Government to ensure that the process of issuing NPR Card is foolproof and the card is not misused for the purpose of availing subsidy?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a): The Citizenship Act, 1955 provides that the Central Government may compulsorily register every Citizen of India and issue National Identity Card to him. Accordingly, Government has decided to create National Register of Indian Citizens (NRIC) by verifying citizenship status of all persons in the National Population Register (NPR) and issue National Identity Cards to all the Citizens of India.
- (b): The issuance of National Identity Card to Citizen is a statutory requirement under the Citizenship Act, 1955. The financial proposals are being put up to the competent authority for approval.
- (c): Citizenship Act, 1955 and the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 have already laid down the guidelines to be followed for determination of Citizenship status and which have been tested during the pilot project on Multi-purpose National Identity Card (MNIC).